

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1218

ANSWERED ON:26.11.2001

RECONSTRUCTION WORKS IN FLOOD AND CYCLONE AFFECTED AREAS

ANANTA NAYAK;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;KUMUDINI PATNAIK;PRABHAT KUMAR SAMANTARAY

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government have reviewed the progress of reconstruction and rehabilitation works in cyclone, drought and flood affected areas particularly in Orissa;
- (b) if so, the details of the measures taken to rehabilitate the affected families;
- (c) the amount spent thereon during 1999-2000 and 2000-01 in these areas;
- (d) whether a Central Team has visited the affected areas and given its report;
- (e) if so, the details thereof and the action taken thereon; and
- (f) the time by which the affected families are likely to be rehabilitated adequately?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a)to(f): An Inter-Ministerial Central Team visited in December, 1999, the areas affected by floods and cyclones (including Super cyclone) in Orissa. Taking into account the report of the Central Team, an assistance of Rs.828.15 crore from the National Fund for Calamity Relief (NFCR) was released to the State. This was in addition to the release of Central share of Calamity Relief Fund (CRF) for 1999-2000 amounting to Rs.42.50 crore.

It is the responsibility of the State Government for distribution of relief at the ground level and for undertaking necessary relief and rehabilitation measures. According to available information, the State Government has undertaken rehabilitation measures in various sectors which include reconstruction of damaged school buildings, reconstruction of damaged houses, construction of multi-purpose cyclone shelters, improvement of primary health centres, construction of roads and development of water supply scheme.

The details of expenditure incurred during 1999-2000 and 2000-01 and the likely time by which the rehabilitation process will be completed has not been indicated by the State Government.